

**National Human Rights Commission & Tata Institute of Social Sciences**

**Western Region Consultation Towards Third Universal Periodic Review**

**Date : 23 – 24 June 2016**  
**Venue : Library Conference Hall, 6th Floor, Tata  
Institute of Social Sciences (Main Campus),  
Mumbai**

**(Programme Schedule)**

<b>Day – 1 Thursday, 23 June 2016</b>	
<b>09.30 a.m. – 10.00 a.m.</b>	<b>Registration</b>
<b>10.00 a.m. – 10.45 a.m.</b>	<b>Welcome &amp; Opening Remarks by NHRC &amp; TISS</b>
<b>10.45 a.m. – 11.30 a.m.</b>	<b>Session I – Civil and Political Rights</b>
	<b>Introduction to the Theme and Issues of Concern</b> <ul style="list-style-type: none"><li>- Promote Equal Access to Justice for All Including Reducing Backlog and Delays in Administration of Cases in Courts and Provision of Legal Aid to the Poor and Marginalized</li><li>- Status of Capacity Building and Training Programmes on Human Rights for Law Enforcement Officials Including Judiciary and Police</li></ul> Presentations/Sharing of Best Practices by Concerned State Departments, State Commissions, Non-governmental and Civil Society Organizations
<b>11.30 a.m. – 11.45 a.m.</b>	<b>Tea Break</b>
<b>11.45 a.m. – 01.30 p.m.</b>	<b>Session I – Discussion on Civil and Political Rights (continued)</b>
	<ul style="list-style-type: none"><li>- Custodial Justice and Custodial Torture</li><li>- Legal Efforts for Protection of Rights of Women and Children Including Measures Taken to Prevent Violence Against Women, Girls and Religious Minorities</li><li>- Measures for Protection of Women and Children who are Victims of Sexual Abuse Including Trafficking</li><li>- Problem of Missing Children and the Response of Police and District Administration</li><li>- Steps Taken for Ensuring Safe Environment for Journalists</li><li>- Other Challenges Relating to Civil and Political Rights in particular Protection of Scheduled Castes, Scheduled Tribes and Minority Rights</li></ul> Presentations/Sharing of Best Practices by Concerned State Departments, State Commissions, Non-governmental and Civil Society Organizations
	<b>Open House Discussion</b>

<b>01.30 p.m. – 02.15 p.m.</b>	<b>Lunch Break</b>
<b>02.15 p.m. – 03.45 p.m.</b>	<b>Session II – Economic, Social and Cultural Rights</b>
	<p><b>Introduction to the Theme and Issues of Concern</b></p> <ul style="list-style-type: none"> <li>- Steps Taken for Eradication of Poverty and Socio-Economic Development</li> <li>- Efforts to Address Inequities Based on Rural-Urban Divide</li> <li>- Status of Rights Relating to Food, Health and Employment – Implementation of NFSA, ICDS, Mid-Day Meal Scheme, Status of Public Distribution System, NHM and MGNREGA, etc.</li> </ul> <p>Presentations/Sharing of Best Practices by Concerned State Departments, State Commissions, Non-governmental and Civil Society Organizations</p>
<b>03.45 p.m. – 04.00 p.m.</b>	<b>Tea Break</b>
<b>04.00 p.m. – 05.00 p.m.</b>	<b>Session II – Discussion on Economic, Social and Cultural Rights (continued)</b>
	<ul style="list-style-type: none"> <li>- Steps Taken for Improvement of Sanitation including Toilets and Access to Safe Drinking Water Especially in Rural Areas</li> <li>- Steps Taken for Protecting and Promoting Rights of Persons Belonging to Scheduled Castes, Scheduled Tribes, Minorities and Other Vulnerable Groups</li> <li>- Other Challenges Relating to Economic, Social and Cultural Rights, Including Rights of Disabled and Elderly</li> </ul> <p>Presentations/Sharing of Best Practices by Concerned State Departments, State Commissions, Non-governmental and Civil Society Organizations</p> <p><b>Open House Discussion</b></p>
<b>05.00 p.m. – 06.00 p.m.</b>	<b>Session III – Rights of Women</b>
	<p><b>Introduction to the Theme and Issues of Concern</b></p> <ul style="list-style-type: none"> <li>- Efforts to Improve Maternal Health Including Access to Obstetric Delivery Services, Sexual and Reproductive Health Services, Safe Abortion, etc.</li> <li>- Steps Taken for Promotion of Gender Equality and Elimination of Discrimination and Violence against Women, including Promotion of Literacy and Education among Women</li> </ul> <p>Presentations/Sharing of Best Practices by Concerned State Departments, State Commissions, Non-governmental and Civil Society Organizations</p>

<b>Day – 2</b> <b>Friday, 24 June 2016</b>	
<b>09.30 a.m. – 11.00 a.m.</b>	<b>Session III – Discussion on Rights of Women (continued)</b>
	<ul style="list-style-type: none"> <li>- Status of Implementation of Important Laws Impacting on Women [Criminal Law (Amendment) Act, 2013; Prohibition of Employment of Manual Scavengers and their Rehabilitation Act, 2013; Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act 2013; National Food Security Act, 2013; Protection of Women from Domestic Violence Act, 2005, Immoral Traffic (Prevention) Act, 1956 and Pre-Conception and Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994]</li> <li>- Promoting Rights of Women in their Choice of Marriage Including Status of Compulsory Registration of Marriages</li> <li>- Strengthening Gender Budgeting and Extending its Reach to All Ministries and Departments in States/UTs Including Steps Taken for Integration of a Gender Perspective in the Follow-up Process to the UPR</li> <li>- Other Challenges Relating to Rights of Women like Status of Compliance with CEDAW and CEDAW Committee Concluding Observations on the Combined 4<sup>th</sup> &amp; 5<sup>th</sup> Periodic Reports of India, etc.</li> </ul> <p>Presentations/Sharing of Best Practices by Concerned State Departments, State Commissions, Non-governmental and Civil Society Organizations</p> <p style="text-align: center;"><b>Open House Discussion</b></p>
<b>11.00 a.m. – 11.15 a.m.</b>	<b>Tea Break</b>
<b>11.15 a.m. – 01.45 p.m.</b>	<b>Session IV – Rights of Children</b>
	<p><b>Introduction to the Theme and Issues of Concern</b></p> <ul style="list-style-type: none"> <li>- Progress Made to Improve – Sex Ratio at Birth, Infant Mortality Rate, Under 5 Mortality Rate, Child Sex Ratio, Immunization, Vitamin A Supplementation, Literacy Rate, Primary &amp; Secondary Net Enrolment Ratio by Sex, etc.</li> <li>- Promoting Child's Right to Education, Including Human Rights Education and Protection from Corporal Punishment</li> <li>- Steps Taken to Address All Forms of Discrimination Against All Categories of Children</li> <li>- Assessment of Flagship Programmes Impacting on Children plus Adolescent Health</li> </ul>

	<ul style="list-style-type: none"> <li>- Steps Taken for Preventing and Protecting Children from Labour, Abuse, Sexual Exploitation, Violence Including Trafficking and Child Marriage</li> <li>- Status of Implementation of Enabling Legislations Relating to Rights of Children in particular Protection of Children from Sexual Offences Act, 2012 and Juvenile Justice (Care and Protection of Children) Act, 2015</li> <li>- Status of Adoption and Implementation of State and District Plans of Action for Children for Effective Operationalization of National Policy of Children, 2013</li> <li>- Other Challenges Relating to Rights of Children like Compulsory Registration of Births, Child Budgeting, Rights of Children and the Business Sector, Functioning of State Commissions for Protection of Child Rights, Status of Compliance with CRC and CRC Committee Concluding Observations on the Consolidated 3<sup>rd</sup> &amp; 4<sup>th</sup> Periodic Reports of India, etc.</li> </ul> <p>Presentations/Sharing of Best Practices by Concerned State Departments, State Commissions, Non-governmental and Civil Society Organizations</p> <p><b>Open House Discussion</b></p>
<b>1.45 p.m. – 2.15 p.m.</b>	<b>Wrap-up</b>
<b>2.15 p.m.</b>	<b>Lunch</b>

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